NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

32. IA(C.A.)/23(MB)2024
IN
CP/116(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Avidhrt INC

VS

Avidhrt India Pvt Ltd

Section 271-272 of Companies Act, 2013

ORDER

1. Both sides present.
2. Post this matter on **02.05.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/